

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH.

Original Applications No.644/2001.

Thursday, this the 14th day of September, 2001.

Hon'ble Shri Justice Birendra Dikshit, Vice-Chairman,
Hon'ble Shri M.P.Singh, Member (A).

D.S.Abhyankar.
SPM Quarter,
Anjangaon Surji Dist.
Amravati - 444 705.
(By Advocate Shri S.P.Kulkarni)

...Applicant.

v.

1. Union of India through
the Senior Superintendent of
Post Offices, Amravati Postal Division,
Amravati Camp,
At P.O. Amravati - 444 602.
2. The Postmaster General,
Nagpur Region,
Nagpur.
3. The Chief Postmaster General,
Maharashtra Circle,
Old G.P.O. Building, 2nd floor,
Fort, Near CST,
Mumbai - 400 001.

...Respondents.

: O R D E R (ORAL) :


Shri M.P.Singh, Member (A).

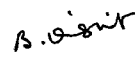
The applicant who is working as Sub Postmaster, HSG has been transferred to Chandur Bazar as Postal Assistant vide impugned order dt. 29.8.2001. By filing this OA, the applicant is seeking direction to quash the order which is according to him is malafide, extraneous, arbitrary, punitive and violation of principles of natural justice. According to the applicant, he is a patient of Hypertension and has undergone paralysis attack. He has two mentally retarded daughters and other family problems. He has therefore, submitted ² representations dt. 31.8.2001 and 5.9.2001 requesting the Senior Superintendent

...2.

of Post Offices, Amravati to cancel the transfer order, but so far no decision has been taken by the respondents.

2. Heard the Learned Counsel for the applicant. After hearing the Learned Counsel and perusing the record, we feel that ends of justice would be met by directing Respondent No.2 to decide the representation by passing a reasoned order. We accordingly direct Respondent No.2 to decide the representation of the applicant and also consider this OA as part of the representation and decide the same by passing a reasoned, detailed and speaking order within four weeks from the date of receipt of copy of this order. The OA is accordingly disposed of. No costs.


(M.P.SINGH)
MEMBER (A)


(BIRENDRA DIKSHIT)
VICE-CHAIRMAN

B.